

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/265/CHE/2021 IN IBA/267/2019
NAME OF PETITIONER : Nandhi Brick Works
NAME OF RESPONDENT : S Palaniappan (IRP)
M/s RP Telebuy Skyshop Pvt Ltd & Another
SECTION : Sec 60(5) of IBC 2016 R/w Rule 32 & 11 of NCLT Rules 2016

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. List this matter
on **12.08.2021**.


(K.NATARAJAN)
Deputy Registrar

MS